

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-81-2020**

Anil Kumar ... Applicant

Versus

State & Anr. ... Respondents

Shri Prasad Desai, Advocate for the Applicant.

Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 24 NOVEMBER 2020

P.C. :

The learned Additional Public Prosecutor seeks one week's time to file reply.

2. Post the matter on 01.12.2020.

DAMA SESHADRI NAIDU, J.

NH